

**Mr. Speaker:** Who asked them to make enquiries?

**Shri Datar:** These figures have to be properly checked and.... (*Interruptions.*)

**Mr. Speaker:** I have been noticing this tendency. Is it that the hon. Minister should not speak at all?

**Shrimati Parvathi Krishnan:** He should speak in a proper manner.

**Mr. Speaker:** Even a lady Member behaves like this!

**Shri Datar:** I have stated that they are not accurate. Some information here and there have been collected. That is not accurate information. All the same, the moment this particular piece of information was published, Government instituted a proper enquiry into all cases of complaints of non-registration.... (*Interruptions.*)

**Shri Chintamani Panigrahi (Puri):** The report came from the anti corruption department; after getting the report of this committee, have they scrutinised that report or not?

**Shri Nath Pai:** Mr. Speaker, when we had tried to raise the question here, with your permission, whether the incidence of crime in New Delhi had gone higher, the hon. Minister had come with statistics showing how the number of crimes had actually fallen. The police department actually tampers with the records by non-registering these offences. This House is told by the hon. Minister that actually there is an improvement in the crime situation. This question was raised by us in the time of discussion on Budget estimates and that was the hon. Minister's reply.

**Shri Datar:** Government will make enquiries.

राजा महेंद्र प्रताप (मथुरा): मैं पुलिस के बारे में कहता हूँ कि मेरे घर से चोरी हो गई

धी, मेरी घड़ियाँ बगैरह चली गयीं थीं और मेरे फर्निचर का ताला तोड़ा गया था। मेरे वहाँ पुलिस फौरन आयी और रात के १२ बजे तक पूछताछ करती रही और दूसरे और तीसरे दिन भी आई। तो मैं तो पुलिस की तारीफ करता हूँ....

**Mr. Speaker:** I allowed it to be brought up here for the reason that the Capital should set an example for the rest of the country. During these five years I have tried to avoid bringing it up before the house; a number of cases of adjournment motions were brought up but I avoided them on the ground that they were all normal matters of law and order. The hon. Minister has promised to look into this matter and see to it that all cases are registered and proper remedies are taken. I do not give my consent to this motion.

(ii) ALLEGED FAILURE OF POWER SUPPLY TO CALCUTTA FROM D.V.C.

**Mr. Speaker:** I have received notice of another adjournment motion from Shri Prabhat Kar and Shri S. M. Banerjee:

“Serious situation arising out of power failure in Calcutta and suburbs due to failure of supply from D.V.C. resulting in stoppage of Railways, factories, etc.”

**Shri Prabhat Kar (Hooghly):** Last year we discussed the supply of power from the D.V.C. So many factories had to be closed down and then we were told that things would be all right. The suburban trains are all electrified and as a result of the failure of power supply all the trains are stopped; even other trains have stopped because the electric signalling devices were affected. As a result all the trains between Calcutta, Sealdah and Howrah were stopped. The whole of Calcutta and Howrah was in complete darkness for about 2½ hours. I am informed that even the Chief Minister who was coming out in a lift was caught in between two

[Shri Prabhat Kar]

floors and he could not come down and it took so many acrobatic feats for him to come down to the floor. This is all due to the failure of supply from the D.V.C. These things were discussed before the House previously and an enquiry was demanded. Nothing has been done. What is going to happen if there is this situation in respect of power supply every now and then? It is an urgent and important matter and I request you to allow a discussion on this.

**The Deputy Minister of Irrigation and Power (Shri Hathi):** Sir, so far as the shortage of power in Calcutta was concerned, we had appointed a committee which suggested that the power shortage should be met by adding further supply. So far as the accident at the Calcutta power house and also in the D.V.C. was concerned, that is also looking into that matter. The recent power shed was because of the fact that two of the sets one at Bokaro and another at Durgapur were taken out of commission for repairs. In the meantime another set each at Bokaro and Durgapur had also to be forcibly stopped because of heating of the tubes. One set has been repaired on the evening of the 6th December, that is day before yesterday and it has been commissioned yesterday. The second one also was expected to be repaired by yesterday, 7.12.1961 and that will be in commission soon. Then this cut will be restored.

**Shrimati Renu Chakravartty:** We have seen the strictures which our Public Accounts Committee had made on the Durgapur turbines about the giving of the contract to MANN of Germany. It is clear that the machinery which has been installed in these places is so defective that these failures will continue unless we go into them thoroughly and put there something new to replace them. The mischief has been done by giving it to such people; that is the real difficulty.

**Shri Prabhat Kar:** May we know whether the normal supply which is required for the Calcutta region will be resumed or whether power supply will remain cut and it will take a long time for normal power supply to be resumed?

**Shri Hathi:** This situation arose on the 3rd because, as I said, two of the sets which we had, had to be taken out for repairs. The other two had to be stopped forcibly because of heating of the tubes. Those two are repaired and therefore the present crisis will be over. The shortage in that area is there, but the cut will be restored and the normal condition, as it existed on the 3rd December, will prevail.

**Mr. Speaker:** In view of the statement made by the Minister, I do not give my consent to any of these Adjournment Motions.

**Shrimati Renu Chakravartty.** rose—

**Mr. Speaker:** I have allowed her to have her say already.

12-21 hrs.

CALLING ATTENTION TO  
MATTERS OF URGENT  
PUBLIC IMPORTANCE

- (i) ALLEGED DEATHS AND LOSS OF PROPERTY DUE TO FIRE IN AGARTALA

**Shri Dasaratha Deb (Tripura):** Under Rule 197, I beg to call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

“The recent outbreak of fire at the Maharajanj Bazar, Agartala, in Tripura, resulting in the death of four persons and loss of property worth about Rs. 1 lakh.”

**The Minister of State in the Ministry, of Home Affairs (Shri Datar):** Shall I read the statement?

**Mr. Speaker:** How long is it?